

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 839 of 2019

In the matter of:

Babasaheb Sawalaram Chaware

....Appellant

Vs.

Punjab National Bank & Anr.

...Respondents

For Appellant: Mr. Vijay Kumar, Advocate.

**For Respondent: Mr. P. B. A. Srinivasan and Mr. Avinash Mohapatra,
Advocates (R-1).**

Mr. Pravin Satale, Advocate for Intervener.

ORDER

20.02.2020: Pleadings are completed.

List the Appeal 'for admission (after notice)' hearing on **25th February, 2020.**

**[Justice A.I.S Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sim/md